

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1795
ANSWERED ON:07.03.2000
IMPORT OF CONFECTIONARY ITEMS
RAMJI MANJHI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have permitted the import of confectionery items containing additive called BHA which is not allowed in the country as per the provision of PFA Act;
- (b) if so, the reasons therefor; and
- (c) the steps taken to ban additive BHA?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SH SHANMUGAM)

(a): No, Sir.

(b): Does not arise.

(c): As per existing provisions, use of BHA per se is not allowed in confectionery items, except as a carryover from the permitted flavour where BHA, if use, may not exceed 0.01 percent.